administering the National Calamity Contingency Fund (NCCF) and the Calamity Relief Fund (CRF) through the Ministry of Agriculture and Ministry of Home Affairs respectively. With effect from the year 2002-03, the Department of Drinking Water Supply is also keeping 5% of the funds allocated under the Accelerated Rural Water Supply Programme (ARWSP) in a financial year to meet contingencies arising out of natural calamities and emergent situations, including drought. During the last three years, funds have been provided to the Government of Karnataka under various programmes as under—

(Rs. in lakhs)

Year	Accelerated	ARWSP	Prime	Prime	Sector	Swajaldhara
	Rural Water Supply		t Minister's Announce-	Minister's Gramodaya	Reforms	
	Programme (Normal) including DDP	Drought	ment	Yojana (Rural Drinking- Water component)		
2001-02	13861.68	-		1127.00	-	-
2002-03	14197.68	157.68		1200.00	-	109.07
2003-04	11312.00	750.00	2522.25	1200.00	2958.60	768.37

The Government of Karnataka has reported that they have utilized the funds released for providing drinking water under various rural water supply programmes and also to mitigate the drinking water scarcity problems due to drought.

## Drinking water scheme proposals of Uttaranchal

t1582. SHRI HARISH RAWAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the proposals received under various drinking water related schemes from the State of Uttaranchal during the last three years alongwith the details of the schemes sanctioned and the amount released by Central Government thereunder;

<sup>†</sup>Original notice of the question was received in Hindi.

- (b) whether some of the above proposals of State Government are pending with Central Government; and
- (c) if so, the reasons for delay in sanctioning these proposals and by when these will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) to (c) Water Supply is a State subject; Government of India supports the efforts of the States by releasing funds under Accelerated Rural Water Supply Programme for implementing rural water supply schemes. The criterion for inter-state allocation of funds under (ARWSP) is as under:—

	Weightage for	Percentage
(a)	Rural Population	40
(b)	States under DDP, DPAP, HADP and special category	y hill 35 States in terms of rural
c)	Not Covered/Partially Covered villages (at 2:1 ratio)	16
d)	Quality affected villages	10
	TOTAL 1	.00

The details of funds released during the last three years are at Statement (*see* below). Individual rural water supply schemes are planned and implemented by the State Governments themselves from ARWSP funds, and there is no need for taking up such proposal with the Government of India.

**Statement**Amount released to Government of Uttaranchal under ARWSP

(Rs. in Lakh)

		(IXS. III Lakii)
Year	Amount Allocated	Amount Released
2001-2002	3356.00	3447.88
2002-2003	3083.00	3683.00
2003-2004	2635.00	2371.50+209.79 for PM's
		programme
2004-2005	2241.00	1120.50+307.50 for
(As on 16.8.2004)		drought